

ITEM NO.8

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.679/2019

S G VOMBATKERE & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.80685/2019-STAY APPLICATION)

Date : 05-07-2019 This petition was called on for hearing today.
CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Shyam Divan, Sr. Adv.
Mr. P.B. Suresh, Adv.
Mr. Vipin Nair, AOR
Mr. Udayaditya Banerjee, Adv.
Mr. Prasana S., Adv.
Mr. Karthik Jayashankar, Adv.
Ms. Samiksha Godiyal, Adv.
Ms. Sugandha Yadav, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR